

Below are the reply of question imposed by trai.

Question 1: Do you think that the measures prescribed currently are adequate to ensure transparency in the tariff offers made by TSPs? If not, then, what additional measures should be prescribed by the TRAI in this regard? Kindly support your response with justification.

\*YES\*

Question2: Whether current definition relating to “nondiscrimination” is adequate? If no, then please suggest additional measures/features to ensure “non-discrimination”.

\*YES\*

Question 3: Which tariff offers should qualify as promotional offers? What should be the features of a promotional offer? Is there a need to restrict the number of promotional offers that can be launched by a TSP, in a calendar year one after another and/or concurrently?

\*Max 5-7 offers can be launched. It is important for all the offers to be transparent for easy understanding of consumers. \*

Question 4: What should be the different relevant markets – relevant product market & relevant geographic market – in telecom services? Please support your answer with justification.

\* Taking into consideration the quantum of development taking place in the country it is important to take telecom services to rural areas. It can be done under supervision of TRAI.\*

Question 5: How to define dominance in these relevant markets? Please suggest the criteria for determination of dominance.

\*Dominance can be achieved by taking into consideration consumer needs and by introducing schemes which are more consumer friendly specially in areas where telecom services can play a major role in the development of the country. \*

Question 6: How to assess Significant Market Power (SMP) in each relevant market? What are the relevant factors which should be taken into consideration?

\*Need to understand.

Question 7: What methods/processes should be applied by the Regulator to assess predatory pricing by a service provider in the relevant market?

\*Survey and current market trends can help. \*

Question 8: Any other issue relevant to the subject discussed in the Consultation Paper may be highlighted.

\* Rules and Regulations that ensure transparency between service provider and consumers should be implemented \*

Regards,

Thank you,  
Aman Mahajan